

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 23rd day of July 2003.

QUORUM : HON. MR. JUSTICE R. R. K. TRIVEDI, V. C.
HON. MR. D. R. TIWARI, A.M.

O. A. No. 107 of 2002.

1. Abdul Salim aged about 22 years S/O Shri Abdul Razzak R/O 51/B-11, Chhaniapura, Jhansi.
2. Mohd. Maqsood Ahmad Siddiqui, aged about 32 years S/O Sh Mohd. Farooq R/O Village & Post Ghat Lehchura, Tehsil Mauranipur, Dist. Jhansi..... Petitioner

Counsel for petitioner : Sri R.K. Nigam.

Versus

1. Union of India through Secretary, Ministry of Communicat New Delhi.
2. Chief Post Master General, Lucknow.
3. Sr. Supdtt. Post Offices, Jhansi.
4. Asstt. Superintendent, Post Offices (North), Jhansi.
5. Sardar Singh Sharma, Assistant Supdtt. Post Offices(N), Jhansi.
6. Manoj Kumar Sharma, EDDA, Rajapur C/O Asstt. Supdtt. Pos Offices (North), Jhansi.
7. Sri Kaushal Kishore Niranjan S/O Sri Jagdish Prasad Niranjan R/O Head Post Office Campus, Jhansi.
8. Rakesh Sharma S/O Shri Raja Ram Sharma R/O Village & Pos Puliya, Tehsil Moth, District Jhansi.

..... Respondents.

Counsel for respondents : Sri R.C. Joshi.

O R D E R (ORAL)

BY HON. MR. JUSTICE R. R. K. TRIVEDI, V. C.

In this O.A. filed under section 19 of A.T. Act, 1985, appointments of Respondent Nos.6 to 8 as Extra Department Delivery Agents in three different villages has been challenged. The notifications issued were also different.



The selections were separately conducted. In the circumstances, the relief claimed in the O.A. is based on the three different and independent cause of actions and the relief claimed are not consequential to one and other.

In these circumstances, the O.A. is not maintainable legally in view of the provisions contained in ^{rule 10 of} CAT (Procedure) Rules 1987.

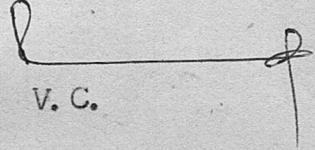
2. Realising the difficulty, counsel for applicant has submitted that the applicants may be allowed to withdraw this O.A. and to file fresh O.A. if so advised.

3. The O.A. is accordingly dismissed as withdrawn with liberty to file fresh O.A. if so advised.

No order as to costs.



A.M.



V. C.

As thana/